

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF December-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/123/2024	20.01.2024	STATE BANK OF INDIA VS AJIT PARCHA	JEEWAN PRAKASH GUPTA	9810099243	19.12.2025	699	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 969/2024	06.09.2024	M/S AB PAL ELECTRICALS PVT. LTD. VS SUHAIL AKHTAR PROP. OF M/S AMAN ASSOCIATES	HARSHIT KHURANA	9910009277	04.12.2025	454	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION AND CONCILIATION	OMP/COMM/106/2024	13.12.2024	NTIN VERMA VS M/S S G FABRICS PVT. LTD. & ANR.	AMAN YADAV	-	06.12.2025	358	NO	ALLOWED			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/477/2024	03.05.2025	R. K. GOEL ABHAY KUMAR JAIN VS MCD	AVINASH KUMAR TRIVEDI	9871441764	19.12.2025	230	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY												
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/1249/2022	17.05.2022	M/S S K EDUCATIONS PVT. LTD. VS M/S KINDER SCHOOL UNIFORM	MITALI GUPTA	9999660747	23.12.2025	1316	YES	DISMISSED			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/1080/2024	30-09-2024	ADOR WELDING LIMITED Vs BANSAL WELD PVT LTD	MS. JAHANVI BANSAL WORAH	9810183379	08-12-2025	434 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1949/2022	05-08-2022	PUNJAB NATIONAL BANK Vs VISHAL PANDEY AND Anr	SH. QUAISAR	9999802592	09-12-2025	1222 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1201/2023	29-08-2023	DIVYANK BOSE Vs SUSHIL KUMAR SEHGAL AND ORS.	SH. PRATYAKSH RAJ	9911142220	11-12-2025	835 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/2324/2022	13-10-2022	CANARA BANK Vs M/SS KAUSHIK TRADING COMPANY THROUGH PROP. SH. VINOD KUMAR SHARMA	SH. SUSHIL KUMAR RAI	9717568635	19-12-2025	1163 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/1084/2024	01-10-2024	Pawan Bansal Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	12-12-2025	437 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			305 EXTENSION BLOCK THO DELHI	ARBITRATION	OMP (COMM.)/1/2022	03-01-2022	UNION OF INDIA VsVINOD KUMAR CAPITAL ELECTECH PVTRAI LTD	9811603482	13-12-2025	1436 DAYS	NO PETITION U/S 34 OF ARBITRATION ACT	CONTESTED	NIL	NIL	ARBITRATION	
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1520/2023	24-11-2023	M/S B.D.R. PRODUCT (INDIA) PVT. LTD. VsKAUSHIK NAVJOT SINGH CHAWLA	9868521167	16-12-2025	753 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/469/2023	16-03-2023	M/S SHIVA ENTERPRISES Vs M/S WINNERCHHABRA CONSTRCUTIONS PVT LTD	9650506624	24-12-2025	1014 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/417/2024	02-04-2024	PUNJAB NATIONAL BANK Vs SUNITA SHARMA	9871980045	24-12-2025	631 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/450/2024	09-04-2024	Deepak Industries Vs Peeswadesh bansal Kay Industrial Co.	9899848679	24-12-2025	624 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/416/2024	CS (COMM)/416/2024	02-04-2024	ASHOK KUMAR VS.Sh. MANOJ KUMAR SATYANDRA KUMAR SINGH	9811161525	22-12-2025	13 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	ROHIT KUMAR VS. THE SH. NEW INDIA ASSURANCE RAJESH DWIVEDI CO. LTD.	9811166662	26-12-2025	15 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1090/2024		PAWAN BANSAL VS MCD A.K. TRIVEDI	9871441764	06.12.2025	1431	NIL	NIL	NIL	NIL	RECOVERY	
			302	CS (COMM)	3472/2021	21.09.2021	MUKESH GOEL VS MCD A.K. TRIVEDI	9871441764	13.12.2025	1544	NIL	NIL	NIL	NIL	RECOVERY	
			302	OMP (COMM)	58/2023	21.04.2023	M/S SDS METAL (I) PVT LTD. VS M/S UGNA CONSULTANCY	S.S. RANA	9818202368	26.12.2025	1980	NIL	NIL	NIL	NIL	RECOVERY
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/991/2023	06-07-2023	PRITHVI THAREJA Vs MUNICIPAL RAJEEV SRIVASTAVA CORPORATION OF DELHI		09-12-2025	887 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY	
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/557/2025	17-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	12-12-2025	209 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/634/2025	30-05-2025	Har lal gupta Vs MS SUPRA CRAFT PACKAGING PVTLTD	MUKHLIS Rehman	98 1 1022221	04-12-2025	1188 DAYS	YES	DISMISSED CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/735/2025	03-07-2025	HARVINDER RANA Vs MUNICIPAL CORPORATION OF DELHI AND ANR.	satyendra kumar singh	9811161525	01-12-2025	1151 DAYS	YES	CONTESTED DECREED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/4000/2021	08-10-2021	VINOD KUMAR Vs M/S DHAN KUBER CHITS PVT LTD	SRAMA YADAV	9810094557	15-12-2025	11529 DAYS	YES	DISMISSED CONTESTED	NIL	NIL	RECOVERY

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			308 EXTENSION BLOCK THO DELHI	Possession & Perpetual Mandatory Injunction	CS (COMM)/1229/2023	12-09-2023	SALWAN EDUCATION AND TRUST THROUGH ITS SECRETARY Vs M/S BOOK CARE CENTRE THROUGH PROPRIETOR VIPIN	KAKRA AND ASSOCIATES 24335694/011-24335440	20-12-2025	830 DAYS	YES	CONTESTED DECREED	NIL	NIL	Possession & Perpetual Mandatory Injunction
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	CS (COMM)/282/2025	07-03-2025	VIKAS VERMA Vs Municipal Corporation of Delhi	Vsatyendra kumar singh(P),	01-12-2025	269		Contested			
			304	RECOVERY	CS (COMM)/604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	Rajan Khanna(P),	01-12-2025	626		Contested			
			304	RECOVERY	CS (COMM)/5256/2021	14-12-2021	EMBUER HEALTH PRIVATE LTD Vs M/S SHREE GANESH AGENCY AND ANR	LOVISH SETH(P),	02-12-2025	1449		Contested			
			304	RECOVERY	CS (COMM)/1293/2024	25-11-2024	HORIZON SATELLITE SERVICES PVT LTD Vs AKD BUILD INDIA PRIVATE LIMITED	Payal Kakra(P),	02-12-2025	372		Contested			
			304	RECOVERY	CS (COMM)/1009/2023	11-07-2023	AKSHIT ARORA Vs RAKESH AROORA	FAROOQ AHMED(P),	09-12-2025	882		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1276/2024	20/11/24	Asha Rani Vs Cholamandalam General Insurance Co Ltd	SUMIT MSWADHVA	24/12/25	399	YES	CONTESTED	24/12/25		
			307	Civil	CS (COMM)/2304/2022	10/10/22	KRBL LIMITED Vs MOIS COMMODITIES INDIA PRIVATE LIMITED	SUDARSHAN BANSAL	03/12/25	1150	YES	CONTESTED	03/12/25		
			307	Civil	CS (COMM)/319/2024	29/02/24	CHANCHAL SINGLA Vs SHRI SAGAR AGGARWAL	AMIT VOHRA	05/12/25	645	YES	CONTESTED	05/12/25		
			307	Civil	OMP (COMM.)/31/2025	01/07/25	SUNIL DEHAL Vs KULBIR KAUR AND ORS.	DIGVIJAY SINGH	09/12/25	161		CONTESTED			
			307	Civil	OMP (COMM.)/91/2024	07/10/24	M/s HALDIRAM BHUJIA WALA Vs M/s BHAWANI DISTRIBUTORS	VISHWENDRA VERMA	12/12/25	431		CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	OMP (COMM.)/17/2025	05-05-2025	GOVERNMENT OF NCT OF DELHI Vs MS MAA BHAGWATI ASSOCIATES	Zafar Abbas	11.12.2025	220	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	06.12.2025	185	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		CS (COMM)/	136/2025	29.01.2025	YASHPAL KHURANA Vs M/S NARULA AND SONS	JAGRITI JAIN PARTESH BHARDWAJ	13.12.2025						
			401	CS COMM	1054/2025	26-09-2025	JAYSON INDUSTRIES Vs MUKESH PLASTIC AND ENGINEERING INDUSTRIES	M.K. MIGLANI	13-12-2025						

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			401	CS (COMM)	1060/2025	27-09-2025	ISHRAT FATMA VS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	ANKIT VERMA	9899090382	17-12-2025							
			401	Misc DJ	899/2025	01-12-2025	M/s Kiran Roadways Pvt Ltd v M/s Unilec Engineers P. Ltd	Varun Gupta	981047676	16-12-2025							
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/2496/2019	17-10-2019	KRISHAN KUMAR VS SADHNA MEDIA PRIVATE LIMITED AND ANR.	DP BHATIA	9868041789	11-12-2025	2276		DEECRED				
			402	CIVIL SUIT	CS (COMM)/3917/2021	05-10-2021	SOUTH DELHI MUNICIPAL CORPORATION VS MANOJ KUMAR AND ORS.	SH. AMARDEEP MAINI	9818451845	19-12-2025	1557		DISMISSED				
			402	CIVIL SUIT	CS (COMM)/662/2024	30-05-2024	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT, LTD,	UN LEGAL GROUP	8527506427	16-12-2025	589		DEECRED				
			402	CIVIL SUIT	OMP (COMM.)/42/2025	30-08-2025	Mukesh Arora Vs Kotak Mahindra Prime Ltd	KARTIKEY MATHUR	9899036093	02-12-2025	132		ALLOWED				
			402	CIVIL SUIT	CS (COMM)/790/2025	11-07-2025	Pappu Seth Proprietor M/s Pappu Seth Vs MCD And Another	SRV LAW ASSOCIATES	9560905884	24-12-2025	182		DEECRED				
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Counter claim	Counter Claim/40/2021	26-10-2021	SUSHAN PAL SONI VS RASHI JAIN	NEERAJ SHARMA(P),	8860141196	08-12-2025	1504	Yes	DISMISSED	nil	nil		
				CS comm	CS (COMM)/262/2021	12-04-2021	RASHI JAIN VS SUSHAN PAL SONI	DINESH KUMAR SABHARWAL(P),	8860141196	08-12-2025	1701	Yes	DECREE	nil	nil		
				CS comm	CS (COMM)/40/2025	16-01-2025	STATE BANK OF INDIA VS SANJAY	MANOJ PANDEY(P),	9810593131	11-12-2025	329	Yes	DECREE	nil	nil		
				CS comm	CS (COMM)/502/2024	06-06-2024	BANK OF MAHARASTRA VS KANIKA CREATIONS	BIJAY MOHAN GOSWAMI(P),	9015893668	22-12-2025	564	Yes	DECREE	nil	nil		
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND	Dhruv Dwivedi	9999653945	22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL		
				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL		
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/894/2023	45269	Ozell Cooner Paints Vs Begum Hajra Alias Hazra Begum			12/12/25	734						
					CS (COMM)/259/2024	45370	The South Indian Bank Ltd Vs Peritus Services Pvt Ltd And Others			13/12/25	634						

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					CS (COMM)/347/2024	45402	Union Bank Of India Vs Anu Bhayana Prop Ofdashmesh Enterprises			20/12/25	609						
					CS (COMM)/734/2024	45531	CANARA BANK VS SWADESH DEBNATH			18/12/25	478						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/210/2024	01/03/24	PREMCHAND GUPTA VS M/S GANGOTRI ELECTRONICS PVT LTD.	sameer sidhar	944446565	06/12/25	645	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/246/2020	06/10/20	AMRITA CHATWAL VS SHASANK AGGARWAL	Suraj Prakash Aggarwal	9811024762	12/12/25	1893	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/954/2023	23/12/23	M/S VERMA STAINLESS STEEL VS M/S ARTS OF WOODS PRESENTATIES	Ashu Ralhan	9582628330	15/12/25	723	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/786/2023	20/10/23	MOHAN MEAKINB. P SHARMA LIMITED VS ESHA MEHAR		9810552424	19/12/25	791	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/704/2024	17/08/24	RAMAN GANDHI VS DINESH KUMAR SINGH	SDHURV SHARMA	9999888189	19/12/25	489	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/507/2019	17/10/19	SHASHI MITTAL VS M/S AAA HOSPITALITY	Schakit singhal	9818613613	20/12/25	2256	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/923/2024	24/10/24	DEEPALI GOYAL VS SONAL FABRICATORS PVT LTD	SANJAY SEHGAL	9873479585	20/12/25	422	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/924/2024	24/10/24	MANAV GOYAL VS CYOLIN PVT LTD	SANJAY SEHGAL	9873479585	20/12/25	422	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/309/2023	29/03/23	M/S SHIVA IMPEX VS M/S SANDIYA EXPORTS PVT	Bharat Bagga	9899584189	22/12/25	999	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/574/2021	22/11/21	M/S OKAYA POWER P.LTD. VS SAPNA SARRAF PROPRIETOR OF MS SEV AUTOMOTIVE	SHREY NAUTIYAL	9999864070	26/12/25	1495	NA	DECREE	Nil	Nil		
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/743/2022	CS (COMM)/743/2022	16-09-2022	AMIT SHARMA VS GLOBAL SALES INDIA			09-12-2025		YES	DECREE				
				CS (COMM)/568/2024	CS (COMM)/568/2024	08-07-2024	Punjab National Bank Vs Sh Siddharth Ahuja Proprietor M/s Parc Inc			12-12-2025		YES	DECREE				

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				CS (COMM)/307/2025	CS (COMM)/307/2025	16-04-2025	State Bank Of India Vs Ashok Kumar		17-12-2025		YES	DECREE			
				CS (COMM)/549/2025	CS (COMM)/549/2025	02-07-2025	NAINI FINCAP LIMITED Vs RAM SAGAR RAI		20-12-2025		YES	DISMISSED			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	ARBTN	12547/2016	07.11.2015	RAM KAWAR HUF VS. M/S BAJAJ CAPITAL INVESTOR SERVICES LTD.	RAM KAWAR 9810111503	22.12.2025	3698	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	32/2024	13.02.2024	RAJ SHARMA VS. THEA.K. TRIVEDI GENERAL MANAGER NORTHERN	9871441764	02.12.2025	658	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	223/2019	09.12.2019	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH VS. M/S SARVESH SECURITY SERVICES PVT. LTD.	9999151328	13.12.2025	2196	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	85/2023	06.06.2023	NATIONAL SEEDS CORPORATION LTD. VS. UTTAM RICE AND SEEDS PVT. LTD.	9650057525	17.12.2025	925	NO	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	22/2019	01.02.2019	REJEEV AGARWAL VS. INDIACAN EDUCATION PVT. LTD. AND ANR.	9810613470	19.12.2025	2513	NO	ALLOWED	Nil	Nil	U/S 34
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	199 / 2023	10.04.2023	M/S TALIMART INDIAN PVT. LTD. VS. M/S PRIMATEL FIBCOM LTD.	MR. SURABH VERMA 8860625759	01.12.2025	967	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	450 / 2024	24.05.2024	M/S WINPRO DOORS AND WINDOWS LIP VS. SH. RAHUL CHOBEY	MR. NAVEEN LOHIA 8860301018	06.12.2025	562	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	560 / 2024	18.07.2024	SUNIL KUMAR GUPTA VS. SILVERGLADES INFRASTRUCTURE PVT. LTD.	MR. KISLAYA MISHRA 9654968449	16.12.2025	517	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	369 / 2023	04.07.2023	VISSKAN AVIATION PVT. LTD. AIRPORTS AUTHORITY OF INDIA AND ANR.	MR. BHABNA DAS 9899886971	17.12.2025	898	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	309 / 2022	22.12.2025	ICI EXPRESS LIMITED VS. M/S ARIHANT PRINTERS	MR. NITIN PANDEY 9810131533	30.03.2022	1364	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPAI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	ARBITRATION CASE	OMP (COMM.)/202/2025	(1)11/09/25	KOTAK MAHINDRA PRIME LTD VS NKS INFRASTRUCTURE LTD	AMIT KUMAR SINHA 9999814620	02/12/25	82	NO	DISPOSED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/326/2023	30/05/23	AXIS BANK LTD VS ANKIT VIJ	ANUPAM SINGH 9654926809	06/12/25	921	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/914/2022	21/11/22	SHRI ANIL RANBIR LEEKHA THROUGH SPAN HOLDER VS KOTAK MAHINDRA BANK LTD.	Anand Kumar Dubey 9650428291	12/12/25	1117	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
				SUIT FOR RECOVERY	CS (COMM.)/723/2022	24/08/22	XPM PRIVATE LIMITED VS SHIRISH KOTMIRE	DHARMENDRA SINGH PAL	9871709035	23/12/25	1217	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/14/2024	06-01-2024	EMU LINES PVT LTD Vs Munuswamy Ramesh Proprietor Shri Manjunatha Cargo Services	Sh. Uday Kumar	9810868162	05-12-2025	699	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/236/2023	24-04-2023	DHARAMVIR SINGH VS KNEWTON ACADEMY SOFTECH SOLUTION PVT LTD	Sh. Vishal Maan	9899934315	11-12-2025	962	Yes	DECREED	NA	NA	Suit for Possession, Recovery of Arrears
			12, New Court Block-I	Civil Suit	CS (COMM)/635/2022	11-11-2022	ASHA ENTERPRISES PRIVATE LIMITED THROUGH SHRI V K SHARMA DIRECTOR VS NATIONAL BUILDING	Sh. Sanjay Bansal	9810959432	20-12-2025	1135	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/114/2024	06-03-2024	Rspl Health Private Limited Vs Stepway International	Sh. SK Bansal	9650682928	20-12-2025	654	No	DECREED	NA	NA	Suit U/s 134, 135 and 29 of the Trademark Act
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 336/2021	01.10.2021	South Delhi Municipal Corporation Vs Varun Chhabra Proprietor Glamour Advertising	Praduman Kumar Aggarwal	9313170405	06.12.2025	1528	-	Contested	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/ 28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY Vs M/SGOPAL(P) KONARK ENGINEER	PRIVADARSHI	9560633441	05-12-2025	450	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Commercial	OMP (COMM.)/ 58/2022	28-11-2022	CENTRAL WAREHOUSING CORPORATION Vs) RADHEY SHYAM MAURYA	KUNAL SABHARWAL(P	981117595	23-12-2025	1121	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--SECTION,34
			17, New Court Block-I	Commercial	CS (COMM)/ 277/2019	20-09-2019	M/S I.G. PRINTER PVT. LTD. Vs M/S DOCTORWINDOWN PVT. LTD. AND ORS.	PANKAJ SAGGARWAL(P)	Not available	26-12-2025	2289	Yes	Contested	NA	NA	Recovery of Money--74
			17, New Court Block-I	Commercial	CS (COMM)/ 96/2021	08-02-2021	M/S DOCTOR WINDOWN PVT. LTD. AND ORS. Vs M/S I.G. PRINTER PVT. LTD.	SANDEEP VERMA(P)	9811426617	26-12-2025	1782	NA	Contested	NA	NA	Suits for recovery and Damages--CIVIL SUIT
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 289/2022	02.05.2022	M/S DARSHANA AGRO VS LIQUID ENTERTAINMENT & ORS.	ANIS MOHAMMAD	9971412326, 7011889400	03.12.2025	1311	YES	Contested	NIL	NIL	Suit for recovery
			29, New Court Block-II	Commercial	CS (COMM.) 447/2022	02.08.2022	M/S AC IMPEX VS VIKAS CHAUDHARY PARTNER, M/S RAMDEV METAL INDUSTRIES	UTKARSH MATHUR AND SUDHIR MATHUR	9818000850, 9899858596	06.12.2025	1222	YES	Contested	NIL	NIL	Suit for recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
			29, New Court Block-II	Commercial	CS (COMM.) 470/2022	20.08.2022	EMU LINES PVT. LTD. VS HAJEE JAFFER SHARIFF AND CO.	UDAY KUMAR	9810868162, 8882303942	01.12.2025	1199	YES	Contested	NIL	NIL	Suit for recovery
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (COMM) 24/2024	14-08-2024	INDIA SKILLS P. LTD. VS SEKH ABDUL SAMIM	VIPIN KUMAR MARYA	817867224	05-12-2025	478	-	DISMISSED	-	-	OBJECTION/ PETTION U/S 34 OF ARBITRATION &
			40, New Court Block-II	Commercial	CS(COMM) 609/2023	07-11-2023	IV COMMUNICATION VS JAKSON LTD.	RAHUL KUMAR	9310972268	05-12-2025	759	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS(COMM) 585/2023	25-10-2023	ANIKA CREATIONS VS M/S AMWBSHOP INDIA	MADHU SINGH	9953417765	18-12-2025	785	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS(COMM) 608/2023	08-11-2023	M/S BLUE ROSE FASHION VS M/S SUKH SAGAR SILIK & SAREE	PRAVEEN KUMAR SINGH	9811657595	18-12-2025	771	-	DISMISSED	-	-	COUNTER CLAIM
			40, New Court Block-II	Commercial	CS(COMM) 62/2022	23-09-2020	M/S SUKH SAGAR SILK & SAREE VS M/S BLUE ROSE FASHION	AAYUSH MALHOTRA	9711048605	18-12-2025	1912	-	DECREED	-	-	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	621/2025	30-07-2025	STATE BANK OF INDIA VS DARSHAN SINGH	NIKHAT PARVEEN & DIVYA NARAIN	9643242952	04-12-2025	127	--	DECREED	--	--	
				OMP (I) (COMM.)	95/2025	06-10-2025	BRJBASI FIRE SAFETY SYSTEM PVT. LTD. VS NUVIA INDIA PVT. LTD. AND ANR.	TAMIM QADRI & GURINDER	9899959499 & 9811176622	10-12-2025	65	--	DISMISSED	--	--	
				CS (COMM)	387/2024	20-05-2024	LALLAN PRASAD GUPTA Vs M/s FYLFOT CHITS PVT. LTD. AND ORS.	DAVENDRA KUMAR YOGESH KAUSHIK	NOT MENTIONED IN PLAINT	18-12-2025	577	--	DECREED	--	--	
				CS (COMM)	810/2022	20-08-2022	INDOSPIRIT BEVERAGES PRIVATE LIMITED Vs M/S MORNING STORES NKMM PVT LTD	ANAND SHANKAR & M.L CHAUDHARY	9899617989 & 8920884085	22-12-2025	1220	--	DECREED	--	--	
				OMP (COMM)	05/2024	16-01-2024	M/S GLOBAL HEALTH CARE SERVICES VS ERSANJEEV SHIVA PRASAD PENTYALA	A.V SHUKLA & ERSANJEEV CHAUDHARY	9810024147 & 9811418837	24-12-2025	708	--	DISMISSED	--	--	
				CS DJ	1792/2018	19-12-2018	HARINDER SINGH VS RAHUL NARANG	ANIL KUMAR & DEVESH CHAUHAN	9891995763 & 9953686474	26-12-2025	2564	--	DECREED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS (COMM)/351/2024	CS (COMM)/351/2024	09.05.24	M/S INTEX FURNITURE PVT. LTD. Vs Ahluwalia Contracts India Limited Through Its Managing Director	KARAMVEER	N/A	13.12.25	583	YES	DISMISSED DECREED	-	-	-
				OMP (COMM.)/51/2025	OMP (COMM.)/51/2025	24.07.25	SHYAM SUNDER SURENDER VERMA VS SINGH SANGWAN	HARDIK SANGWAN	N/A	23.12.25	152	YES	DISMISSED	-	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/266/2023	45003	GREENZ GARDEN SHOP Vs N K SHAH INFRAPROJECTS	PRACHI VASHISHT	9810240038	18.03.2023	GREENZ GARDEN SHOP Vs N K SHAH INFRAPROJECTS	PRACHI VASHISHT	9810240038	01.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/3774/2024	45579	KULJEET SINGH PROPRIETOR OF M/S KAY DEE IRON TRADERS Vs M/S AMBASY CONTRACTORS PVT. LTD.	KUNAL MADAN	9717468652	14.10.2024	KULJEET SINGH PROPRIETOR OF M/S KAY DEE IRON TRADERS Vs M/S AMBASY CONTRACTORS PVT. LTD.	KUNAL MADAN	9717468652	04.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/283/2021	44425	M/S DHANLAKSHMI BUILDING DEVELOPMENT PRIVATE LIMITED Vs ECO RRB INFRA PRIVATE LIMITED	SIDDHANT KUMAR	9873047772	17.08.2021	M/S DHANLAKSHMI BUILDING DEVELOPMENT PRIVATE LIMITED Vs ECO RRB INFRA PRIVATE LIMITED	SIDDHANT KUMAR	9873047772	10.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/2917/2024	45499	STATE BANK OF INDIA Vs BALJIT SINGH	VARUN CHANDIOK	9818365119	26.07.2024	STATE BANK OF INDIA Vs BALJIT SINGH	VARUN CHANDIOK	9818365119	15.12.2025	--	
				COMMERCIAL SUIT	CS (COMM)/79/2025	45685	PUNJAB NATIONAL BANK Vs AJEET SHARMA	VIKRAM GOLA	9811244209	28.01.2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	VIKRAM GOLA	9811244209	16.12.2025	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/60/2020	43854	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	24/01/2025	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	12/12/25	--	
				COMMERCIAL SUIT	CS COMM/599/2021	44523	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	23/11/2025	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	22/12/25	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/793/2019	16-09-2019	M/S PHARMACEUTICALS PVT LTD Vs M/S MOOLCHAND KHAIRATI HOSPITALS	GAGANMEET SINGH	---	03-12-2025	2270	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/26/2020	20-03-2020	TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED Vs M/S CREDIBLE MANAGEMENT AND	M/S SIKRI	---	13-12-2025	2094	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/72/2020	31-01-2020	M/S KARSHIVNIK INTERNATIONAL LTD Vs M/S GOLF INTERNATIONAL	ASHOK K. SINGH	---	05-12-2025	2135	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/115/2020	20-02-2020	MOL LOGISTICS INDIA PVT LTD Vs FASHION CLUB GLOBAL	PANKAJ SINGH	---	13-12-2025	2123	YES	Contested	--	--	
				EXECUTION	EX/310/2020	08-09-2020	M/S CREDIBLE MANAGEMENT AND CONSULTANT PVT. LTD. Vs TELECOMMUNICATIONS	SUMIT K. BATRA	---	13-12-2025	1922	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/956/2023	13-10-2023	KUCHIPUDI DANCE CENTER AND ANR. Vs MS. PURVADHANASHREE AND ORS.	VAIBHAV VUTTS	---	12-12-2025	791	YES	Contested	--	--	

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				COMMERCIAL CASE	OMP (COMM.)/7/2025	23-01-2025	RAJ KUMAR SINGH Vs ROHITBAWA (DECEASED)	Shanker Kashyap	---	18-12-2025	329	YES	Contested	--	--	
				EXECUTION	EXECUTION (COMM.)/317/2025	10-09-2025	M/S VARQ FOODS Vs M/S S AND S FOOD INC.	GREETIKA KAPUR	---	19-12-2025	100	YES	Contested	---	---	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/308/2021	27-08-2021	VIPIN ARORA Vs NIVA BUPA HEALTH INSURANCE COMPANY LIMITED	Nandwani Associates	&9810528802	19-11-2025	1545	YES	CONTESTED	---	---	
				U/S 34	OMP (COMM.)/47/2025	04-07-2025	SMT. RAMAN GUPTA Vs AXIS BANK LTD.	D.R. JAIN LAW FIRM	9868503030	18-11-2025	228	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/513/2023	30-05-2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH ITS PROPRIETOR SH.	Dinesh Tiwari & Seema Mishra	990195020	11-11-2025	896	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/820/2023	06-09-2023	M/S FASTSURANCE CONSULTANTS PVT. LTD. Vs UTTAM BHAKAT	Stellar Legal	818930209	06-11-2025	792	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	es (COMM)	23/2025	04.01.2025	VIPIN AGARWAL VS S AND S SURGICARE	Gagan Kumar Singhal	9958295989	02.12.2025	322	--	DECREED	--	--	--
			30	es (COMM)	242/2024	03.04.2024	M/S CONVERGIA DIGITAL EDUCATION VS HANS INTERNATIONAL	Rajesh Kumar	9810195013	08.12.2025	614	--	DISMISSED	--	--	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS/COMM	352/20	02.12.2020	MODI INFOSOL V/S PRIME ABGP PVT. LTD.	SURUCHI MITTAL AND ABHISHEK GAUTAM	9711357001, 9811000519	02.12.2025	1826	NO	CONTESTED/DECREED	N.A.	N.A	
				CS/COMM	2872/24	12.07.2024	PRAHALAD SINGH V/S PAYTEL FINANCIAL TECHNOLOGIES PVT. LTD.	PANKAJ KUMAR	9990008067	22.12.2025	528	NO	DISMISSED/CONTESTED	N.A.	N.A	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	320/2023	26-08-2023	PROPYOGI ADVISOR P LTD.V S. ROYALGOLF LINK CITY PROJECTS P. LTD.		NIL	06-12-2025	830	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	8/2024	01-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	9/2024	01-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	11/2024	12-07-2024	IRCTC VS. EXPRESS FOOD SERVICES		NIL	16-12-2025	519	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	193/2024	02-07-2024	PUNJAB NATIONAL BANK VS. KOHILI PLASTICS		NIL	17-12-2025	530	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	194/2024	02-07-2024	PUNJAB NATIONAL BANK VS. SAI PLASTIC		NIL	17-12-2025	530	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	01/2025	03-01-2025	RAKESH KUMAR SHARMA VS. M/S KANWAR ENTERPRISES		NIL	17-12-2025	344	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	55/2025	19-02-2025	BANK OF MHARASAHTRA VS. M/S NIRANJAN ENTERPRISES		NIL	16-12-2025	297	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	146/2025	18-04-2023	CANARA BANK V S SCALE N SKILL		NIL	06-12-2025	958	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	362/2024	28-11-2024	STATE BANK OF INDIA VS. VEERENDRA SINGH GURJAR		NIL	08-12-2025	375	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	191/2022	07.06.2022	ARUNA MAITHEL VS ARCHANA BHASIN	LAKSHAY JOSHI	9999852428	19.12.2025	1291	YES	DECREED	19.12.2025	NIL	
			101	CS Comm	118/2024	09.04.2024	LINKEXPRESS LOGISCTIC PVT LTD. VS VELOCE LOGISTIC PVT LTD.	SEEMA GUPTA	9212412289	17.12.2025	617	YES	DISMISSED	-	NIL	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	143/2024	20-04-2025	DEEPAK SINGH Vs MR NASEEM AHMED	-	-	01-12-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	30/2025	29-10-2024	M/S VISHWAKARMA-ENGG. WORKS Vs M/S KHUNTHUNATH POWER	-	-	04-12-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	69/2025	06-12-2024	CENTRAL BANK OF INDIA Vs SURESH KUMAR AND ORS.	-	-	06-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	101/2025	23-01-2025	BABLI Vs HARPREET SINGH THETHI	-	-	06-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	64/2025	05-07-2025	RAKESH VERMA Vs PRANESH KUMAR	-	-	08-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	92/2024	28-05-2025	VIKAS GUPTA Vs MS RAFEEQ TRADING CO AND ANR	-	-	10-12-2025	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	48/2025	08-08-2025	NEERAJ AGGARWAL-PROP M/S AGGARWAL TRADING COMPANY Vs LSLAMUDDIN	-	-	17-12-2025	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC. 658/2025	DJ/18.07.2025	PUNJAB AND SINDH BANK VS DEEPA CHAUHAN THAPA	SH. KJAISHREE BADOURIA	9810980834	23.12.2025	158	YES	ALLOWED	NIL	NIL

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			Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM)/217/2024	04.05.2024	JAMMU AND KASHMIR BANK LTD VS ATUL SHARMA	SH. RAHUL SHARMA	9953459952	24.12.2025	628	YES	DECREED	NIL	NIL
			Shahdara/KKD/Delhi	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM)/456/2024	31.08.2025	M/S AYUSHI DENIM LLP VS MANOJ KUMAR KHERA PROP. OF M/S	SH. RASHIKA VED	9958871701	24.12.2025	480	YES	DECREED	NIL	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		ROOM NO 208	Commercial	CS (COMM)/574/2021	24-12-2021	SUBODH KUMAR KHANDL WAL Vs PRAMOD KUMAR SINGH	BLJENDER GAUTAM	9899205088	23-12-2025	1460	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/106/2023	02-03-2023	KOMAL PRASAD SINGHAL PROP. OF M/S PRAKASH	KARTIK JAIN	8368060074	18-12-2025	1022	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/446/2024	20-08-2024	Canara Bank Vs Jai Mata Di Goods Carrier	KRISHAN KUMAR	9990577700	13-12-2025	480	Yes	DECREED	Execution not filed	nil
				ROOM NO 208	Commercial	CS (COMM)/501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD Vs VISHWASH KUMAR	KANHAIYA KUMAR	9650525711	05-12-2025	438	Yes	DECREED	Execution not filed	nil
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 647/2024	20.12.2024	SURESH JAIN VS RAHUL GUPTA	P K KHANNA	9818539988	09.12.2025	354	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 140/2025	05.03.2025	ASHWINI THUKRAL VS LOKESH	U K SINGHAL	9599043045	09.12.2025	279	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 205/2025	05.04.2025	NARENDER KUMAR JAIN VS YASHU MAKKAR	S B PANDEY	9313780408	10.12.2025	249	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD	AMBAREEN	8287138358	12.12.2025	140	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 224/2024	08.04.2024	BAJRANG LAL VS M/S JPRAKESH AVIATIONS SERVICES PVT LTD	KUMAR GUPTA	9810266298	20.12.2025	621	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 176/2025	20.03.2025	STATE BANK OF INDIA VS ASHA SHARMA	MADHUSUDAN	9310967985	22.12.2025	277	YES	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 617/2024	05.12.2024	PUNJAB NATIONAL BANK VS RAEES SALMANI	JYOTI GAUTAM	9109315391	23.12.2025	383	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 313/2024	28.05.2024	M/S NAURAS FASHION VS GUDDIYA NAJMIN	RAJ KUMAR DHINGIYA	9643555136	26.12.2025	577	NO	DECREED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 259/2023	17.05.2023	M/S ROHAN BOOK COMPANY PVT LTD VS FUTURE KOLKATA	OSAMA SOHAIL	9717345345	26.12.2025	954	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 146/2024	26.02.2024	MOHD ANJUM VISHAL GROVER	AKASHDEEP ARYA	9268602801	26.12.2025	669	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/181/2025	BANK OF BARODA SARVESH KUMAR	27-03-2025	UMESH JOSHI	9910568669	06-12-2025	258 DAYS	-	DECREED	Execution not filed till date		
			304	COMMERCIAL	CS (COMM)/487/2024	VISSAMSETTY NAGA VENTAKA HARI KUMAR VS SH. SUSHIL KUMAR	13-09-2024	KANISH KHARBANDA	9999457850	17-12-2025	460 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/66/2020	GULSHAN INTERNNTIONAL P LTD Vs M/S PRIME SOLES AND ANR	14-02-2020			22-12-2025			Contested			
			406	Civil	CS (COMM.)/140/2020	M/S LETS DESIGN ENGINEERING,THROUGH ITS PARTNERS SH. KARAN DHALLAND SH. YOGENDRA MOHAN	25-08-2020			17-12-2025			Contested			
			406	Civil	CS (COMM.)/697/2021	PRADEEP KUMAR GUPTA Vs M/S NAYYAR ELECTRONIC WORLD AND ORS	10-12-2021			06-12-2025			Contested			
			406	Civil	CS (COMM.)/739/2022	TIMES INFRASTRUCTURE PVT LTD Vs BAKSHI ENTERPRISE	16-09-2022			24-12-2025			Contested			
			406	Civil	OMP (COMM.)/26/2023	KENDRIYA VIHAR APARTMENT OWNER WELFARE ASSOCIATION Vs SATISH KUMAR AND ORS	20-02-2023			23-12-2025						
44	SH.DEVENDER KUMAR JANGALA		205	Civil	CS (Comm.)/512/2022	Texzium International (P) Ltd. Vs. Natura Products Ltd.	09.06.2022	Chopra	N.A	12.12.25	1282 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/800/2022	Napin Impex Ltd. Vs. Ultra Industries	12.10.22	Shubham Bhardwaj	N.A	17.12.25	1162 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/108/2023	Space 4 Business Solutions Pvt. Ltd. Vs. DCP	04.02.23	Amit Kr.	N.A	04.12.25	1034 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/761/2023	M/s Krish Infratel (P) Ltd. Vs. M/s Solar Smith Energy (P) Ltd.	07.10.23	Rajbir Singh	N.A	10.12.25	795 Days	Yes	Contested	N.A	N.A	
			205	Civil	CS (Comm.)/819/2023	Kuldeep Solanki Vs. HDFC Ergo General Insurance Co. Ltd.	26.10.23	Ujjwal Kr. Goswami	N.A	12.12.25	778 Days	Yes	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYS SECTION
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 472/2023	12.10.2023	RITA RIKH VS ARVIND KUMAR GAUTAM	ROHIT BANSAL, ABHIMANYU LALL	9555570447, 9910808880	12.12.2025	793	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 444/2024	02.09.2024	MASCOT HEALTH SERIES PVT LTD VS M/S SHREE BALAJI DISTRIBUTORS	NAVEEN CHANDRA, SUDHANSHU TOMAR	9810078786, 9810206600	22.12.2025	476	YES	DECREED	NIL	NIL	RECOVERY SUIT
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/316/2024	01-07-2024	Hill And Associate India Pvt Ltd vs Piccadily Hotels Pvt Ltd	Sh. Awanish Srivastava	9873334481	08-12-2025	525	DISMISSED			Recovery of Money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 232/2024	24.04.2024	JAS FORWARDING WORLDWIDE Vs TURBO MEGHA AIRWAYS	MR. SIDHANT AWASTHI	8851519396	23.12.2025	608 DAYS	NIL	NIL	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	489/2022	12.10.2022	AEROSHIP LOGISTICS PVT LTD VsNIPPON AUDIOTRONIX PVT LTD	Sanjay Mishra	9810135522	03.12.2025	1184 Days		Contested Dismissed			
			509	CS(COMM)	60/2024	27.01.2024	BABY RANI ALAS BABY VERMAVsGurgaon Packaging Pvt Ltd	SAKSHI PANCHAL	9266060127	11.12.2025	684 Days		Contested Decreed			
			509	CS(COMM)	43/2022	08.02.2022	ANS GLOBALVsSECRETARY NATIONAL MEDICAL COMMISSION	Manish Sharma	9811515778	15.12.2025	1406 Days		Contested Decreed			
			509	CS(COMM)	221/2024	20.04.2024	RAJNI DOBHALVsMEENAKSHI PANT	S K BANSAL	9350328112	16.12.2025	605 Days		Contested Decreed			
			509	CS(COMM)	545/2024	04.11.2024	M/S BALAJI PET INTERNATIONALVsM/S SHINE LIFE BEVERAGES	Narendra KUMAR	9811152646	16.12.2025	407 Days		Contested Dismissed			
			509	CS(COMM)	562/2022	19.12.2022	VIKRAM DIWANVsUNIQUE PHARMA	PUNEETT SINGHAL	8826687687	17.12.2025	1094 Days		Contested Decreed			
			509	CS(COMM)	467/2023	07.10.2023	M/S PRAKASH PIPES LIMITED Vs MRSJITENDER KUMAR	GURBAKSH SINGH	981091033	17.12.2025	802 Days		Contested Decreed			
			509	CS(COMM)	540/2024	28.10.2024	JASVINDER SINGHVSWELCOME	VIKAS DAHIYA	9910330139	18.12.2025	416 Days		Contested Decreed			
			509	CS(COMM)	94/2025	27.02.2025	B2B Hospitality Pvt Ltd.VsFortune Inn Garzia	NISHANT VERMA	9631082831	18.12.2025	294 Days		Contested Decreed			
			509	CS(COMM)	292/2024	03.06.2024	Canara BankVsSkyra Advanced Systems Pvt Ltd	EKANT LUTHRA	8376841313	19.12.2025	564 Days		Contested Decreed			
			509	CS(COMM)	68/2025	10.02.2025	IDBI BANK LTDVsM/S KAMRAN ENTERPRISES	NISHI CHAUDHARY	9899154299	26.12.2025	319 Days		Contested Decreed			